NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 123(MB)2008

CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.09.2016

NAME OF THE COMPANY

Union of India

Vs.

M/s. Triumph International Finance India Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. ARUN SANGENIA

2. SINRAN JOT SUNCIN

NO 2 TO 6

3. SANJEEU NARULA

4. CAYAR RATIV AGNITHORN

UOE

S. SANJAY CHOUSEY LAW CONGULTANT - SFDO- QUOY

Order

For orders, see order in CP 122(MB)/2008.

CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

5th September, 2016 (P.K. Sud)